

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 82, 11 & 49 of 2014

Dated : 14th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Appeal No. 82 of 2014

Guttaseema Wind Energy Company ... Appellant(s)
Pvt. Ltd.
Versus
Karnataka Electricity Regulatory ... Respondent(s)
Commission & Ors.

Counsel for the Appellant (s) :

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1
Mr. B.C. Thiruvengadam for R-2 to 6

Appeal No. 11 of 2014 &
IA no. 14 of 2014

Indian Wind Power Association ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)

Appeal No. 49 of 2014 &
IA no. 85 of 2014

Indian Wind Turbine Manufacture's Association ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1
Mr. B.C. Thiruvengadam for R-2 to 6

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ORDER

Heard the Learned Counsel for the Respondents in Appeal no. 11 of 2014.

Post the matter for further hearing on **27.08.2014 at Delhi Bench.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson